

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MATRIX METAL TRADERS PRIVATE LIMITED Date of Commencement of Liquidation: 05-12-2018; List of Stakeholders as on Date: 31-03-2019; Name of IP: Mr. Ebenezar Inbaraj; Last 5 digit of registration number: 11286

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	600000	1	600000				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	122720085.61	2	122720085				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	20147013	1	20147013				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	2750647.25		2750647				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	146217745.86	4	146217745	0			